

Central Administrative Tribunal Lucknow Bench Lucknow.

CCP No.17/2007 in O.A. No. 158/2006

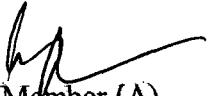
This, the 24th day of September, 2008.

Hon'ble Shri M. Kanthaiah, Member (J)
Hon'ble Sri A.K.Mishra, Member (A)

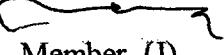
App: Sri A.C. Mishra
Res: Sri Praveen Kumar for Sri M.K. Singh

Heard both parties.

The respondents counsel submits that authorities have complied with the orders of the Tribunal dated 3.4.2006 and counsel for applicant submits that he is not pressing the CCP and thus the same is recorded. CCP is dismissed as not pressed. Issue discharge notices


Member (A)

HLS/-


Member (J)

24-09-08

order
supp. order
dated 24-9-08
R. K. Singh
26-9-08